

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7686 OF 2004

P.D. AGRAWAL

Appellant (s)

VERSUS

STATE BANK OF INDIA & ORS.

Respondent(s)

(With office report)

Date: 07/03/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mr.P.P.Rao, Sr. Adv.

Mr. Prakash Shrivastava,Adv.

Mr. Hari Kumar.G., Adv.

Mr. Miten Mahapatra, Adv.

Ms.Anuradha Mutatkar, Adv.

For Respondent(s)

Mr. V.A. Bobde,Sr. Adv.

Mr. Sanjay Kapur,Adv.

Mr.Rajiv Kapur, Adv.

Mrs. Shubhra Kapur, Adv.

Ms.Arti Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. P.P. Rao, learned senior counsel started his arguments at 3 p.m. and was on

his legs when the Court rose for the day. The matter remained part-heard.

(Meenu Sethi)
hardwaj)

(Pushap Lata B

